

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 328 of 2013
in
DFR No. 1924 of 2013

Dated : 3rd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Batot Hydro Power Ltd. ... Appellant(s)

Versus

**Himachal Pradesh Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Swapna Seshadri

ORDER

IA No. 328 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 30.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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